

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/111(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS MR. NAVZER KERSI DADINA
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For the Personal Guarantor

Ms. Urmila Chakraborty, Adv.

Mr. Mrigank Kejriwal, Adv.

For the Financial Creditor

Mr. Debasish Chakrabarti, Adv.

Mr. Senhasish Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on **11.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**